

**Dam on Dihang, Subansiri in Assam**

3825. SHRI SAMHAJIRAO KAKADE : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government have given clearance for construction of a Dam on Dihang, Subansiri in Assam ;

(b) whether the construction work has started and the amount of central assistance sanctioned for the first phase of the construction ; and

(c) when the project is likely to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) to (c). The Brahmaputra Board is attending to the observations of the various Central Appraising Agencies. Inter-State issues relating to submergence and sharing of costs and benefits by the basin States have to be resolved. Also, the clearance of these projects from environmental angle and under Forest Conservation Act, 1980, is yet to be obtained.

**Rajghat Inter-State Project**

3826. SHRI ARVIND NETAM : Will the Minister of WATER RESOURCES be pleased to state :

(a) the total cost of Rajghat Inter-State Project and the Madhya Pradesh's share in it ;

(b) whether the Rajghat Project is likely to be completed as per schedule ;

(c) if not, the reasons therefor ;

(d) the area that will be benefited in Madhya Pradesh from this Project through canal net work ; and

(e) the details of the canals and the likely period of their completion ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) to (c). The approved cost of the Inter-State Rajghat Dam Project is about Rs. 123 crores. This is targetted for completion by March, 1992. The Madhya Pradesh Government has to bear 50% of the cost.

(d) and (e). An area of over 1.1 lakh ha. will progressively get irrigation benefits subject to the availability of resources in the next Plan.

**Holding of Seminar by Ford Foundation in Srinagar**

3827. SHRIMATI GEETA MUKHERJEE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Ford Foundation held a Seminar in Srinagar recently on American Constitution and Democratic systems ;

(b) if so, whether eminent persons like Chief Justice of India participated in the Seminar ; and

(c) if so, Government's reaction to allowing a Foreign agency to conduct such seminars which are not relevant to the work of the voluntary agencies they are helping ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) to (c). Ford Foundation did not hold any Seminar in Srinagar recently on the 'American Constitution and Democratic Systems.' However, the Indian Institute of Public Administration, Jammu & Kashmir Regional Branch had organised a seminar on "The American Constitution: Guarantor of Freedom" in Srinagar from September 26 to 29, 1987 in collaboration with the United States Information Service. The Chief Justice of India inaugurated this seminar on September 26, 1987.